

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1206  
ANSWERED ON 30/07/2024**

**DELAY IN START OF MGNREGS WORK**

**1206 SHRI MURASOLI S:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware of the fact that works under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has not started till date in Thanjavur district and if so, the details thereof;**
- (b) the expected date of start of works under the scheme along with the reasons for the delay thereof;**
- (c) whether the Union Government will bear any compensation for the workers due to the loss of livelihoods and if so, the details thereof; and**
- (d) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a) to (d): As per the information shared by the State Government of Tamil Nadu, employment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is being provided continuously in Thanjavur District since 01.04.2024. During the current Financial Year 2024-25 employment has been provided to 91,819 workers pertaining to 85,854 households by generating 6.77 lakh person days upto 24.07.2024. 8321 works have been taken up during 2024-25 out of which 2631 works have been completed in the District**

**As per Section 7(1) of Mahatma Gandhi National Rural Employment Guarantee Act, “If an applicant for employment under the Scheme is not provided such employment within fifteen days of receipt of his application seeking employment or from the date on which the employment has been sought in the case of an advance application, whichever is later, he shall be entitled to a daily unemployment allowance in accordance with this section.”**

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